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†[THE DEPUTY MINISTER IN THF MINISTRY OF INDUSTRIAL DEVELOP MENT/ ग्रौद्योगिक विक स मंत्रालय में उपमंत्री (PROF SIDDHESHWAR PRASAD) (a) In the month of April, 1971 the selling agents of M/s Premier Automobiles Ltd, sold Tiat Cars at prices indicated below

Ex factory Retail selling price

- (1) In respect of cars sup plied by M/s Premier Automobiles upto 16th April, 1971
- (11) In respect of cars sup plied by M/s Premier Automobiles after 16th April, 1971

These prices are exclusive of excise duty, sales tax, insurance and other charges

- (b) Rs 1,362 inclusive of an increase of Rs 9 in the Dealer's Commission
- (c) Complaints are received from time to time about the defects in and the poor quality of Fiat Car manufactured in the country
- (d) No separate enquity has been held in regard to the inferior type of silencers fitted to Fat Cais However, the general question of deterioration in the quality of passenger cars manufactured in the country was enquired into by the Motor Car Quality Enquiry Committee set up in 1967. The aspect of quality of indigenous cars was also looked into by the Car Plices Inquiry Commiss on 1

GOLD SPOT AND LIMCA DRINKS

622 SHRI SITARAM KFSRI Will the Minister of INDUSTRIAL DEVELOP-MENT/ग्रौद्योगिक विकास मंत्री be pleased to state

- (a) the original investment of the proprietors of the Gold Spot and Linica drinks as in 1962, and
- (b) the assets of these Companies as on 31st March 1971?

THE DEPULY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP MENT/ श्रीहो गिक विकान मंत्रा य में उपमंत्रे (PROF SIDDHESHWAR PRASAD) (a) and (b) Information is being collected and will be laid on the Table of the House

†[] English translation

THEFT OF RAILWAY FQUIPMENTS IN NORTHERN AND SOUTH JASTERN RAILWAYS

- 623 SHRI SITARAM KESRI Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state
- (a) whether it is a fact that the incidence of thefts of vital equipments is on the increase in the Noithern and South Eastern Railways, and
- (b) 1f so, the steps taken to check such thefts?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्रो (SHRI MOHD SHAFI OURESHI) (a) Yes, to some extent

- (b) The following steps are being taken to check thefts of equipments:
 - 1 To the extent possible Railway Protection Force staff are deployed round the clock for the protection of railway property and equipments against thefts. In addition two Battalions of Armed Railway Protection Special Force have recently been deployed in West Bengal
 - 2 Important night trains are escorted by GRP/RPF personnel in affected sections
 - 3 Plain clothes staff of Railway Protection Force are utilised for collection of criminal intelligence with a view to tracking down criminals and receivers of stolen property
 - 4 On the request of Ministry of Railways, the Ministry of Home Affairs have drawn attention of the State Governments regarding the necessity of preventive action as also effective investigation and prosecution of cases of thefts of copper/tiaction wire and signalling equipment

CONTRAVINTION OF IMPORT REGULATIONS BY
A TRACTOR MANUFACTURING UNIT

- 624 SHRI B C PATTANAYAK Will the Minister of INDUSTRIAL DEVELOP MENT/ श्रौद्योगिक विक स मंत्री be pleased to state
- (a) whether it is a fact that the tractor industry was delicenced in February, 1968,
- (b) if so, the number of units which started production,
- (c) whether Government are aware that a unit which was given import licence under the manufacturing programme and which came into production has contravened import licence regulations if so the name of the unit and
- (d) the action taken or proposed to be taken against this concern?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP MENT/ श्रौद्योगिक विकास मंत्रालय मे उपमत्री (PROF SIDDHESHWAR PRASAD) (a) Yes Sir

- (b) A large number of schemes were ap proved when the industry was delicensed but only one of them has started production. This is M/s. Escorts Tractors Ltd.
- (c) Against a licence granted to M/s Escoits Tractors Ltd for the import of tractor packs in completely knocked down condition to be assembled in accordance with the approved manufacturing program me, the company imported some packs in the semi-knocked down condition. This action constituted a technical contravention of the Import Control Regulations
- (d) The import of packs in semi knocked down condition was treated in the same manner as the import of completely built up tractors through the agency of the State Trading Corporation and the company was directed to sell these tractors to the nominees of the State Agro Industries Corporation at prices to be fixed by Government

TRANSFER OF OFFICERS

625 SHR1 B C PATTANAYAK Will the Minister of INDUSTRIAL DEVELOP MENT/ श्रौद्योगिक विकास मंत्री be pleased to state:

- (a) whether it is a fact that officers of the DGTD who have been on their particular assignments for three years are being transferred to other jobs,
- (b) whether other officers are also being transferred after completion of their three year term, and
 - (c) if not the reasons therefor?

IHE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP MENT, श्रौद्योगिक विकास मंत्रालय मे उपमंत्री (PROF SIDDHESHWAR PRASAD) (a) to (c) For reasons of administrative convenience a certain reallocation of work amongst officers is being done

RIPRISENTATIONS/MEMORANDA ON MALPRAC TICI AND CORRUPTION IN RAII WAYS

626 SHRIMATI VIDYAWATI CHA TURVEDI

SHRI D THFNGARI

Will the Min ster of RAILWAYS/रेन मंत्री be pleased to state

(a) whether Government have received any letters/representations/memoranda from

Shri Ramji I al Shaima of the BHRASHTA CHAR VIRODHI and SANCHALAK KASHTHA NIVARAN SAMIII, Nami (Uttar Pradesh) during the list three years in connection with some serious allegations of misuse of powers, malpractice and corruption against some railway employees and officials

- (b) I so the details thereof and
- (c) the action taken by Government thereone

THE DLPUTY MINISTER IN THE MINISTRY OF RAILWAYS/ रेल मंत्रा य मे उमंति (SHRI MOHD SHAFI QURESHI)

(a) to (c) The information is being collect ed and will be laid on the Table of the House

†SHORTAGE OF BRICKS

118 SHRI JAGDISH PRASAD MA THUR Will the Minister of INDUS TRIAL DEVELOPMENT/ श्रीद्योगिक विकास मंत्री be pleased to state

- (a) whether Government are aware of the acute shortage of bricks and its high prices in the Capital and that the brick kilns, to circumvent the price control or der, insist that the bricks would be delivered at site and the buyers would have to pay the transport charges fixed by them with the result that the construction work in Delhi has been almost paralysed, and
- (b) if so the steps taken by Government to improve the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP MENT/ ग्रौद्योगिक विकास मंत्रालय में उपमंत्री (PROF SIDDHESHWAR PRASAD) (a) Yes, Sir Complaints to this effect have been received by the Delhi Administration

(b) The Delhi Administration have approached the Railway authorities for allocation of adequate number of wagons for transportation of slack coal to Delhi

† रियन ग्रेड पराका उत्पाइन

208. श्री राम सहाय: क्या श्रौद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि रेयन ग्रेड पल्प का उत्पादन करने के सम्बन्ध में दो योजनाये सरकार के विचराधीन थी; श्रौर

† Transferred from the 21st July, 1971 †Transferred from the 22nd July, 1971